

the seller, not by the purchaser. The purchaser may indicate the price but the demand is always by the seller. We are the sellers and we are going to demand a price that we may consider reasonable.

As far as the question of steel is concerned, this wagon, which is of a special type known as an open type, eight-wheeler double bogie Gondola wagon, has to be manufactured with a special type of steel which will be able to stand the variations of climate in the Soviet Union where it becomes very, very cold in winter and it is reasonably warm in summer. For this, there is a special type of steel which is required. We may have to import and, in fact, we shall have to import some steel when we make the prototype of the wagon. But later, when we start production it would be possible for our steel mills to supply this steel in India.

SHRI E. K. NAYANAR : From the press reports about the deal with the Soviet Union, the Soviet Union appears to have suggested deferred payment in six equal annual instalments for these wagons. A U.N. agency is reported to have commented that it was strange that a highly developed country should be asking for such a facility from a developing country. The State Bank of India was approached for financing the supply of some 10,000 wagons but it seems to have expressed its inability to undertake operations of this magnitude. In view of this, what steps are the Government going to take to clear the difficulty about foreign exchange?

SHRI DINESH SINGH : I would respectfully beg of the hon. Member not to go by the press reports that appear on this subject but by the authoritative statements that we may make in the House and outside. So far as the trade with Soviet Union is concerned, the House is aware that it is based on a balanced rupee account in which exports and imports are to be matched. Therefore, the arrangement that we shall come into will bear all this in mind.

SHRI R. K. AMIN : Whether the price paid by USSR is the correct price or not can be known by seeing what prices we are receiving from other countries like Japan, Korea, etc. for the same wagons.

Is there any difference in price and if there is any difference, what is the reason?

SHRI DINESH SINGH : I am unable to understand what the hon. member is saying. As I said, these are special type of wagons which are going to be manufactured. There is no price indicated from the Soviet Union. The price that we have indicated does take into account the prices that we have offered to other countries.

WRITTEN ANSWERS TO QUESTIONS

उत्तर प्रदेश में उद्योग

* 36. श्री रणजीत सिंह : क्या औद्योगिक विकास तथा समवाय-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान उत्तर प्रदेश के राज्यपाल द्वारा दिये गये इस सुझाव की ओर दिलाया गया है कि अल्प विकसित तथा पिछड़े क्षेत्रों में उद्योग स्थापित करने के लिए लाइसेंस देने के मामले में प्राथमिकता दी जानी चाहिए; और

(ख) यदि हां, तो इस बारे में क्या कार्यवाही की गई है ?

औद्योगिक विकास तथा समवाय-कार्य मंत्री (श्री फखरुद्दीन अली अहमद) : (क) जी हां।

(ख) सरकार की यह नीति है कि अल्प-विकसित क्षेत्रों के औद्योगिक विकास के लिए यथासंभव अधिक से अधिक सहायता दी जाये। इस बात को तथा स्थान संबंधी अन्य बातों को ध्यान में रखते हुए उद्योगों की स्थापना के लिए लाइसेंस गुणावगुणों के आधार पर दिये जाते हैं।

PUBLIC SERVANTS INVOLVED IN STEEL DEAL

* 37. SHRI ONKAR LAL BERWA : Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) the nature of action taken by the Government of India against the public servants who were involved in the Steel Deal in 1960;

(b) whether it is a fact that Central Vigilance Commission have also agreed

with all the recommendations of the Sarkar Committee relating to the Steel transactions; and

(c) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI) : (a) The Government are taking necessary steps to institute disciplinary proceedings, in accordance with the relevant rules and regulations, against the Government servants concerned.

(b) and (c). The Central Vigilance Commission agreed with all the recommendations of the Sarkar Committee, relating to the transactions in which public servants were suspected or alleged to have acted for improper purposes, or in a corrupt manner. The Government thereafter took their decisions, [contained in Ministry of Steel, Mines & Metals (Department of Iron & Steel) Resolution No. SCII-14(3)/68, dated 10th May, 1968], accepting the views of the Central Vigilance Commission.

INDUSTRIAL FINANCE CORPORATION

*38. SHRI H. N. MUKERJEE : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether a number of industrial concerns failed to repay the loans advanced to them by the Industrial Finance Corporation;

(b) if so, the number of defaulting concerns and the outstanding amount due from them; and

(c) what steps have been taken to recover the dues from them?

THE MINISTER OF INDUSTRIAL DEVELOPMENT & COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (c). The information is being collected and will be laid on the Table of the House.

विद्यार्थियों द्वारा प्रथम श्रेणी के डिब्बों में यात्रा करना

*39. श्री शिव कुमार शास्त्री : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि गाड़ियों में यात्रा करने वाले कालेज के विद्यार्थी प्रथम श्रेणी के डिब्बों में आ जाते हैं जब कि उनके

पास उस श्रेणी के पास नहीं होते हैं और वे यात्रियों से अभद्र व्यवहार करते हैं और उनको असुविधा पहुंचाते हैं;

(ख) क्या यह भी सच है कि टिकट निरीक्षक उन विद्यार्थियों के डर के कारण उनके टिकटों की जांच नहीं करते; और

(ग) यदि हां, तो इस स्थिति में सुधार करने के लिये सरकार क्या कार्यवाही कर रही है ?

रेलवे मंत्री (श्री चे० मु० पुनावा) : (क) और (ख). विद्यार्थियों द्वारा उचित टिकट के बिना पहले दर्जे में यात्रा करने और बाद में अभद्र व्यवहार करने के कुछ मामलों की कुछ रेलों ने रिपोर्ट की है।

(ग) विशेष रूप से बदनाम खण्डों पर जहां बिना टिकट यात्रा की घटनाएं होती हैं या जहां टिकट जांच करने वाले कर्मचारी खतरा समझते हैं, वहां बार-बार अचानक जांच की जाती है जिसमें टिकट जांच करने वाले पर्याप्त कर्मचारियों, रेलवे सुरक्षा दल और सरकारी रेलवे पुलिस की सहायता से मजिस्ट्रेट द्वारा की जाने वाली जांच भी शामिल है।

राज्य सरकारों और पुलिस अधिकारियों से भी अनुरोध किया जाता है कि वे इस तरह के खण्डों पर टिकट जांच करने वाले कर्मचारियों की पर्याप्त सुरक्षा की व्यवस्था करें। शिक्षा संस्थाओं के प्रधानों से सहयोग देने की अपील की जाती है और शिक्षा संस्थाओं के परिसर में विद्यार्थियों को मासिक सीजन टिकट बेचने की व्यवस्था की जाती है। बिना टिकट यात्रा की रोकथाम के लिए चलाये जाने वाले अभियानों में विद्यार्थियों का भी सहयोग प्राप्त किया जाता है।

EX-RAILWAY EMPLOYEE RUN OVER BY TRAIN

*40. SHRI SURAJ BHAN :
SHRI DHIRESWAR KALITA :
SHRI P. GOPALAN :
SHRI NAMBIAR :

Will the Minister of RAILWAYS be pleased to state :